

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 50

CP/83(MB)2022

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES:

MR. MERWYN SAVIO SEQUIERA

V/s

**RESOURCE MANAGEMENT GROUP PLUS
PRIVATE LIMITED**

Section 241 242 of the Companies Act, 2013

ORDER

Ld. Counsel for the Petitioner appears and is ready for arguments. However, the Counsel for the Respondent No.3 seeks some time contending that arguing Counsel is not available. List this matter on Board on **19.04.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh